

URGENT
THROUGH EMAIL ONLY

From,

**The Registrar General,
High Court of Judicature at
Allahabad.**

To,

**The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.**

No. 366/Admin.(Services)/2024 Dated: Allahabad: July 19, 2024

Subject: Regarding nomination for 05 days Refresher Training Programme comprising of 03 days civil and criminal matters clubbed with (i) eCourt programme and Court Proceedings through Video Conferencing and (ii) Vulnerable Witness Scheme for recently promoted Civil Judges (S.D.) from 22.07.2024 to 26.07.2024 at JTRI, UP, Lucknow.

Sir,

With reference to Institute's letter no. JTRI/1146 dated 19.07.2024 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the proposal of 05 days Refresher Training Programme comprising of 03 days civil and criminal matters clubbed with (i) eCourt programme and Court Proceedings through Video Conferencing and (ii) Vulnerable Witness Scheme for recently promoted Civil Judges (S.D.) from **22.07.2024 to 26.07.2024** at JTRI, UP, Lucknow and to nominate all the Civil Judges (S.D.) whose names are mentioned in **Annexure-I** for participation in the same.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

Encl.: As above.

sd/-
(Krishna Swaroop Dhar Dwivedi)
I/c Joint Registrar (J) (Services)
"For Registrar General"

No. 366(i)/Admin.(Services)/2024 Dated: Allahabad: July 19, 2024

Copy forwarded for information and necessary action to :

- 1.** The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
- 2.** All the **concerned** District & Sessions Judges, U.P. with the request to kindly inform the officers concerned accordingly and direct them to report at Judicial Training & Research Institute (JTRI), Lucknow, U.P., on the scheduled dates, for participation in the aforesaid training programme.

Encl: As above.

sd/-
(Satish Kumar Pushkar)
Deputy Registrar (Services)
"For Registrar General"

Annexure – 1**List of Civil Judges (Senior Division)**

S. No.	ID No.	Name	Designation	Place of Posting
1.	2420	Smt. Arpita Singh-I	Addl. Civil Judge (Sr. Div.)/ACJM.	Gautambuddha Nagar
2.	2422	Sanjay Raj Pande	Civil Judge (Sr. Div.) /FTC	SantKabir Nagar
3.	2427	Smt. KavitaKumari	Addl. Chief Judicial Magistrate	Ballia
4.	2443	AnkurChitranshi	Addl. Chief Judicial Magistrate	Fatehpur
5.	2444	Smt. Kiran Mishra	Addl. Civil Judge (Sr. Div.)/ACJM.	Jaunpur
6.	2464	Divyakant Singh Rathore	Addl. Civil Judge (Sr. Div.)/ACJM.	Gautambuddha Nagar
7.	2470	Smt. AkritiGautam	Addl. Civil Judge (Sr. Div.)/ACJM.	Kanpur Nagar
8.	2476	Smt. Amrisha Srivastava	Addl. Civil Judge (Sr. Div.)/ACJM.	Agra
9.	2483	Akansha Bansal	Addl. Civil Judge (Sr. Div.)/ACJM.	Mathura
10.	2486	Dr. (SMT.) Ganga Sharma	Addl. Civil Judge (Sr. Div.)	Fatehpur
11.	2488	Dhruvesh Singh Yadav	Addl. Civil Judge (Sr. Div.)/ACJM.	Jaunpur
12.	2510	Arnav Raj Chakravorty	Addl. Civil Judge (Sr. Div.)/ACJM.	Prayagraj
13.	2513	Jyotsna Mani Yaduvanshi	Addl. Civil Judge (Sr. Div.)/ACJM.	Ambedkar Nagar
14.	2516	Smt. Deepti Singh	Addl. Civil Judge (Sr. Div.)/ACJM.	Bijnor
15.	2524	Smt. Kalpana Yadav	Addl. Civil Judge (Sr. Div.)/ACJM.	Jhansi
16.	2525	SushriSakshi Singh	Addl. Civil Judge (Sr. Div.)/ACJM.	Ayodhya
17.	2432	Manish Kumar Singh	Addl. Civil Judge (Sr. Div.)/ACJM.	Shahjahanpur
18.	2449	SushriGeetika Garg	Addl. Civil Judge (Sr. Div.)/ACJM.	Amroha
19.	2528	Ankit Raj Singh	Addl. Civil Judge (Sr. Div.)/ACJM.	Rampur
20.	2529	Ankit Kumar Vihan	Addl. Civil Judge (Sr. Div.)	Bulandshahar
21.	2437	VarunaBasist	Civil Judge (Sr. Div.) / FTC	Banda
22.	2530	Prabhat Singh	Addl. Civil Judge (Sr. Div.)	Kanpur Nagar
23.	2532	Amit Kumar Singh	Addl. Civil Judge (Sr. Div.)/ACJM.	Budaun
24.	2534	Smt. Jyotsna Singh-II	Addl. Civil Judge (Sr. Div.)/ACJM.	Ghaziabad
25.	2539	Smt. NeelamVerma	Addl. Civil Judge (Sr. Div.)/ACJM.	Prayagraj
26.	2540	Smt. RashTomar	Addl. Civil Judge (Sr. Div.)/ACJM.	Ramabai Nagar
27.	2541	Sanjay Kumar Singh- IV	Civil Judge (Sr. Div.) / FTC	Rampur
28.	2548	Girendra Singh	Addl. Civil Judge (Sr. Div.)	Kasganj
29.	2549	Smt. Meenakshi Yadav	Addl. Chief Judicial Magistrate	Pratapgarh
30.	2554	Deepankar Yadav	Addl. Civil Judge (Sr. Div.) /ACJM.	Agra
31.	2556	KuwarRohitAnand	Addl. Civil Judge (Sr. Div.)/ACJM.	Azamgarh
32.	2561	Smt. Tusharika Singh	Addl. Chief Judicial Magistrate	Chandausi- Sambhal at Chandausi
33.	2568	Amit Kumar Verma	Addl. Civil Judge (Sr. Div.)	Saharanpur
34.	2571	Mohit Kumar Prasad	Addl. Civil Judge (Sr.Div.)/ACJM.	Agra
35.	2573	Smt. DeepikaAttri	Addl. Civil Judge (Sr. Div.)/ACJM.	Meerut
36.	2574	Smt. Anupriya	Civil Judge (Sr. Div.) / FTC	Bareilly
37.	2578	Mohammad Arif	Civil Judge (Sr. Div.) / FTC	Saharanpur
38.	2579	Ashish Kumar	Civil Judge (Sr. Div.) / FTC	Kasganj
39.	2581	Anand Kumar-II	Civil Judge (Sr. Div.) /FTC	Pilibhit
40.	2589	Smt. Pragya Singh-IV	Civil Judge (Sr. Div.) /FTC	Baghpat
41.	2592	SushriDiksha Yadav	Civil Judge (Sr. Div.) /FTC	Bijnor
42.	2593	SushriShaliniVidhey	Addl. Civil Judge (Sr. Div.) /ACJM.	Prayagraj
43.	3604	Farheen Khan	Civil Judge (Sr. Div.) / FTC	Mainpuri
44.	2599	Smt. Nitisha Chaudhary	Addl. Civil Judge (Sr. Div.)	Meerut
45.	2457	Nitin Kumar Rathi	Civil Judge (Sr. Div.)	Mahoba
46.	2600	Smt. Yogita Kumar	Civil Judge (Sr. Div.) / FTC	Jaunpur
47.	2523	Jaiveer Singh	Civil Judge (Sr. Div.) / FTC	Farrukhabad
48.	2601	Abhishek Kumar Singh	Addl. Civil Judge (Sr. Div.)/ACJM.	Moradabad
49.	2603	Smt. AnukritiSant	Civil Judge (Sr. Div.) /FTC	Jalaun at Orai
50.	2604	Smt. Alka	Addl. Civil Judge (Sr. Div.)	Varanasi
51.	2605	Davender Kumar	Addl. Civil Judge (Sr. Div.)	Pratapgarh
52.	2606	Ajay Pratap	Civil Judge (Sr. Div.) / FTC	Kannauj
53.	2607	Smt. Monika	Civil Judge (Sr. Div.) / FTC	Amroha
54.	2608	Smt. Kriti Kishore	Civil Judge (Sr. Div.) / FTC	Prayagraj
55.	2609	Geetika Singh	Civil Judge (Sr. Div.) / FTC	Ayodhya
56.	2610	Smt. Bhawna Bhartiya	Civil Judge (Sr. Div.) / FTC	Pratapgarh
57.	2611	HimanshuVerma-I	Civil Judge (Sr. Div.) / FTC	Lucknow
58.	2612	Sunil Shekhar	Addl. Chief Judicial Magistrate	Hapur

59.	2613	Smt. Shraddha Lal	Addl. Civil Judge (Sr. Div.)	Barabanki
60.	2614	Sushant Bahal	Civil Judge (Sr. Div.) / FTC	Firozabad
61.	2615	YughulShambhu	Addl. Civil Judge (Sr. Div.)	Varanasi
62.	2616	Manish Kumar-III	Civil Judge (Sr. Div.) / FTC	Budaun
63.	2617	Saurabh Kumar Gautam	Addl. Civil Judge (Sr. Div.) /ACJM.	Ramabai Nagar
64.	2618	Smt. Avantika Prabhakar	Civil Judge (Sr. Div.) / FTC	Ramabai Nagar
65.	2619	Ashish Thirania	Addl. Civil Judge (Sr. Div.)/ACJM.	Sadabad-Hathras
66.	2620	Smt. Kirti Singh	Civil Judge (Sr. Div.) / FTC	Etawah
67.	2621	Devarshi Dev Kumar	Civil Judge (Sr. Div.) / FTC	Shrawasti at Bhinga
68.	2622	Yugal Chandra Chaudhary	Civil Judge (Sr. Div.) / FTC	Etah
69.	2623	Dinesh Kumar Diwakar	Civil Judge (Sr. Div.) / FTC	Shahjahanpur
70.	2624	Smt. Vandana-I	Civil Judge (Sr. Div.) / FTC	Barabanki
71.	2625	KripaShanker	Addl. Civil Judge (Sr. Div.)	Meerut
72.	2626	AvinashRanjan	Civil Judge (Sr. Div.) / FTC	Bhadohi at Gyanpur
73.	2627	Smt. SonaliRatna	Civil Judge (Sr. Div.) / FTC	Hapur
74.	2628	Prashant Kumar Singh-II	Civil Judge (Sr. Div.) / FTC	Varanasi
75.	2629	Anurag Singh	Civil Judge (Sr. Div.) / FTC	Meerut
76.	2630	Sushri Archana Singh- II	Civil Judge (Sr. Div.) / FTC	Moradabad
77.	2632	Archana-II	Civil Judge (Sr. Div.) / FTC	Ghazipur
78.	2633	Smt. Nikita Gour	Civil Judge (Sr. Div.) / FTC	Chandauli
79.	2634	Vakeel	Civil Judge (Sr. Div.)	Atrauli-Aligarh